

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No.X-05/2013/R/...1001..... Dated...05.08.2025

In exercise of the powers conferred u/s-4(1) of the Sexual Harassment of Women at Work Place (Prevention, Prohibition & Redressal) Act, 2013, Hon'ble the Chief Justice has been pleased to re-constitute the Internal Complaints Committee (Sexual Harassment Committee) with following members:

1. Hon'ble Miss Justice S.Ratho : Presiding Officer
2. Ms. Saswata Patnaik, Advocate : Member
3. Director, Odisha Judicial Academy : Member
4. Ms. Namita Behera, A.D.R (J&E) : Member
5. Registrar (Vigilance) : Convenor

Court's earlier Notification No.1646/R Dated 06.11.2024 is hereby withdrawn.

BY ORDER OF THE CHIEF JUSTICE


REGISTRAR (VIGILANCE)

Memo No.12808(5) Dtd: 05.08.2025

Copy forwarded to the

1. Secretary to Hon'ble Miss Justice Savitri Ratho
2. Ms. Saswata Patnaik, Advocate, Plot No.4B-1408, Sector-9, CDA, Near J.J. Mohanty Park, Cuttack-14
3. Director, Odisha Judicial Academy, Cuttack
4. Ms. Namita Behera, A.D.R (J&E)
5. The Registrar (Vigilance)

for information.



SPECIAL OFFICER (SPECIAL CELL)

Memo No. 12809(200) Dtd: 05.08.2025

Copy forwarded to the

1. All Officers of the Court.
2. Addl. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice
3. Sr. Secretaries/ Secretaries/ P.As attached to Hon'ble Judges to place before Their Lordships.
4. All Superintendents/ Section Officers of the Court.
5. Superintendent, Appointment/ Establishment/ Class-IV Establishment Section
6. Superintendent, Computer Section to upload this Notification in the Official website of this Court.

for information.


5.8.25

SPECIAL OFFICER (SPECIAL CELL)